

literature in Urdu in modern topics which would give to the vast number of Urdu-reading people an opportunity to come in contact with modernity in various forms. As in the case of other Indian languages a sum of Rs. 1 crore has been made available to the Board for its book production programmes.

The Board has already taken steps to evolve suitable a terminology for scientific and technical subjects. So far more than 20,000 terms have been coined. Terms evolved in Political Science, History, Archaeology, Geography, Law and Geology have been finalised. The various Subject Panels set up by the Board have so far selected 606 titles for translation and original writing in Urdu out of which 487 titles have already been allotted to the translators and authors. Two books have been published so far.

In order to accelerate the pace of production of books and other literature, a Standing Committee of the Board has been set up to look after and guide day-to-day work. A whole-time officer has been appointed to assist the Board and also to function as Secretary of the Standing Committee.

The other important steps that have been taken by the Board to accelerate the pace of book production are :

- (1) Qualified Urdu scholars are being encouraged to apply to the UGC for grant of fellowships for writing original books in Urdu.
- (2) In order to strengthen the printing capacity of the Urdu presses, arrangements are being made to import Urdu type matrices for manufacture of Urdu types for supply to various presses.
- (3) Steps are being taken in collaboration with various Urdu academic bodies to provide training facilities in Urdu calligraphy and type-writing.

Apart from the steps taken by the Government for the development of the Urdu language as indicated above, the Government is rendering liberal financial assistance to various voluntary organisations engaged in the development of Urdu as a language and for enrichment of its literature,

As stated earlier in reply to Starred Question No. 539 answered on the 4th December, 1970, the Government of India have offered a grant of Rs. 4 lakhs to the Anjumau-e-Tarraqui-e-Urdu Hind, Aligarh for construction of "URDU GHAR" in Delhi which shall also house the offices of the Tarraqui-e-Urdu Board and a National Urdu Library. A Ghalib Academy has already been set up in Delhi for conducting research in Urdu literature.

#### Trade with East Pakistan

220. SHRI JYOTIRMOY BASU : Will the Minister of FINANCE be pleased to state .

(a) whether the State of Meghalaya has been allowed to carry on trade with East Pakistan ;

(b) if so, the details thereof ;

(c) whether similar facilities will be given to the West Bengal also ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The State of Meghalaya has not been allowed to carry on trade with East Pakistan.

(b) to (d). Does not arise.

#### Excise Duty on Aluminium Extrusions

221. SHRI S. P. VERMA : Will the Minister of FINANCE be pleased to state .

(a) whether Government have withdrawn the mode of assessment of excise duty on Aluminium extrusions which was according to tariff value of the commodity ;

(b) if so, the reasons therefor ; and

(c) whether there is any proposal to revert to the old practice of assessing the Excise Duty on aluminium extrusions ad-valorem in view of the practical hardships experienced by the secondary manufacturers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) In the Finance Act, 1970, the mode of levy of excise duty on aluminium, which

was partly specific and partly ad-valorem, was changed entirely into ad-valorem. Simultaneously, tariff values were withdrawn to enable assessment of all aluminium products on the basis of real value. The existence of a large variety of extruded products with wide price differences not only as between different manufacturers but even in respect of products of the same manufacturer, had resulted in the cheaper and costlier products being assessed on the same value which was sought to be rectified by withdrawal of tariff values.

(c) The recommendations of the Working Group on Aluminium set up for looking into the matters relating to the pricing policy of aluminium, are under examination and such steps as may appear necessary will be taken.

12.30 hrs.

#### PAPERS LAID ON THE TABLE

Review and Annual Report of Cement Corporation of India and Notifications Under Essential Commodities Act

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOJINUL HAQUE CHOUDHURY): I beg to lay on the Table :

- (1) A copy of each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—
  - (i) Review by the Government on the working of the Cement Corporation of India Limited, New Delhi, for the year 1969-70.
  - (ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-104/71*].
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of

section 3 of the Essential Commodities Act, 1955 :—

- (i) The Copper (Prohibition of use in the Manufacture of Electrical Cables and Wires) Order, 1970, published in Notification No. S.O. 4092 in Gazette of India dated the 26th December, 1970.
- (ii) The Electrical Cables and Wires Control Order, 1970, published in Notification No. S.O. 4093 in Gazette of India dated the 26th December, 1970. [*Placed in Library. See No. LT-105/71*].

Reviews and Annual Report of Bokaro Steel Ltd., Hindustan Steel Works Construction, Limited and Iron and Steel (Control) Amdt. Order

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHAMMED SHAFI QURESHI): Sir, on behalf of Shri Mohan Kumaramangalam, I beg to lay on the Table :—

- (1) A copy of each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—
  - (i) (a) Review by the Government on the working of the Bokaro Steel Limited, for the year 1969-70.
  - (b) Annual Report of the Bokaro Steel Limited, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-106/71*].
- (ii) (a) Review by the Government on the working of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1969-70.
- (b) Annual Report of the Hindustan Steelworks